

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**Record of Proceedings**

**PETITION NO. 267/2009**

Sub: Petition under Section 79 of the Electricity Act, 2003.

Date of hearing : 11.2.2010

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Shri Renuka Sugars Ltd. Belgaum

Respondents : Chief Engineer (Electricity), State Load Despatch  
Centre, Karnataka Power Transmission Corporation  
Ltd., Bangalore

Parties present : Shri Anand K. Ganesan, Advocate for the  
respondent.

None appeared on behalf of the petitioner. Learned counsel for the respondent requested for short adjournment. Request was allowed.

2. The petition shall be notified on 16.3.2010.

Sd/-  
(T.Rout)  
Joint Chief (Law)